GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:820 ANSWERED ON:01.03.2013 FC XIV Majhi Shri Pradeep Kumar

Will the Minister of FINANCE be pleased to state:

(a) the point-wise recommendations of the Thirteenth Finance Commission (FC-XIII) implemented and yet to be implemented along with the time by which the same are likely to be implemented;

(b) whether the Government has set up the Fourteenth Finance Commission (FC-XIV);

(c) if so, the details along with its composition and terms of referenced thereof; and

(d) the time by which the FC-XIV is likely to submit its report?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) : The recommendations of the Thirteenth Finance Commission (FC-XIII), as accepted by the Government, are being implemented and accordingly Government is releasing share in Central Taxes/Duties and Grants for local bodies, disaster relief, post devolution Non-plan revenue deficit, performance incentive, elementary education, environment, improving outcomes, State-specific needs and maintenance of roads and bridge to the States during its award period from 01.04.2010 to 31.03.2015.

(b) to (d) : Yes, Sir. Notification for setting up of Fourteenth Finance Commission (FC-XIV) has been published in the Gazette of India Extraordinary vide S.O. 31E dated 2nd January,2013. The terms of reference for the Commission inter-alia include sharing of net proceeds of Union Taxes between Centre and States, principles governing grants-in-aid to States, transfer of resources to Local Bodies, issues related to fiscal consolidation at Centre and States, issues relating to financing of disaster management and issues related to Public Expenditure Management. The Commission has been mandated to submit its report by 31st October, 2014.